

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 14.12.2015**

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Rakesh Sinha Advocate	S.B.Civil Second Appeal No.144/2008,Jethmal Singh V/s Narpat Singh	Mr.Sanjay Nahar	Mr.B.R.Mehta
02.	Smt.Meena Kothari , Advocate	S.B.Civil Second Appeal No.80/2015,Smt.Sarbati Devi V/s Bhani Ram	Mr.S.L.Jain	Mr.Muktesh Maheshwari
03.	Shri H.S.Balat , Advocate	S.B.Civil Misc.Transfer Pet.No.112/2015,Smt. Gayati V/s Rahuveer Singh	Mr.Ravi Panwar	.....
04.	Shri Danpat Choudhary , Advocate.	S.B.Civil Misc.Tr.Pet.No.45/2015, Smt.Pooja V/s Chattar Singh	Mr.J.S.Bhaleria	Mr.Kishan Bansal

**CAUSE – LIST 15.12.2015**

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pramila Acharya Advocate	S.B.Civil Misc.Tr.Pet.No.62/ 2015, Smt.Sunita V/s Mukesh Chouhan	Mr.N.A. Raj Purohit	Mr.M.S. Amrawat
02.	Smt.Suman Porwal Advocate	S.B.Civil Misc.Tr.Pet.No.228 0/2015,2347/2012Smt.Sus hila V/s Anurag	Mr.Sanjay Nahar	Mr.Narendra Thanvi
03.	Shri D.S.Udhawat, Advocate	S.B.Civil Second Appeal No.137/2010,Smt.Ratni Devi V/s Smt.Ratni Devi	Mr.S.L.Jain	Mr.I.R. Choudhary
04.	Dr.Pratishta Dave,Advocate	S.B.Civil Misc.Transfer Pet.No.96/2015,Smt. Meena V/s Hasti Ram Prajapat	Mr.M.A.Rao	Mr.N.D. Nimbawat
05.	Shri Jitendra Maheshwari,Advocate	S.B.Civil Misc.Transfer Pet.No.85/2015,Smt.Saroj Kanwar V/s Govind Singh	Mr.Rakesh Arora	.....
06.	Smt.Suman Porwal,Advocate	S.b.Civil Misc.Tr.Pet.No.90/ 2015, Smt.Priti Charan V/s Sanjeev Kumar	Mr.D.S.Udhawat	Mr.Naveen Sharam
07.	Dr.Smt.Manjula Choudhary,Advocate	S.B.Civil MiscTr.Pet.No.108/ 2015, Monika V/s Rupesh Kumar	Mr.Sandeep Shah Mr.Shreyansh Mardiya	.....

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

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